

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 188 of 2013

Dated : 11th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swagatika Sahoo
Ms. Poorva Sehgal

Counsel for the Respondent(s) : Mr. Pradeep Misra,
Mr. Daleep Kumar Dhayani,
Mr. Manoj Kumar Sharma &
Mr. Suraj Singh for R-2
Mr. Bipin Gupta for R3-R5
Mr. Alok Shankar for R-6
Mr. R.B. Sharma for R-7

ORDER

Heard Mr. Pradeep Misra, learned counsel for the respondent no.2 and
Mr. R.B. Sharma, learned counsel for the respondent no.7.

Post the matter for further hearing on **13th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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